

**LOK SABHA**

**STARRED QUESTION NO. 233**

**TO BE ANSWERED ON 12.03.2018**

**PNG/CNG NETWORK**

**\*233. ADV. NARENDRA KESHAV SAWAIKAR**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the details of target set to provide new Piped Natural Gas (PNG) connections during 2017-18;
- (b) the details of target set for opening of Compressed Natural Gas (CNG) stations in the country during 2017-18;
- (c) whether it is a fact that the achievements in both the cases were far below the desired targets; and
- (d) if so, the details thereof and the reasons therefor along with the steps proposed by the Government to achieve the targets in future?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA  
STARRED QUESTION NO.233 ASKED BY ADV. NARENDRA KESHAV  
SAWAIKAR, MP TO BE ANSWERED ON MARCH 12, 2018**

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- (a) 10 lakh new households have been planned to connect with Piped Natural Gas (PNG) supply by GAIL (India) Ltd. and its Joint Ventures (JVs)/Subsidiaries in the year 2017-18 as per GAIL's Memorandum of Understanding(MoU).
- (b) 120 new Compressed Natural Gas (CNG) Stations have been planned by GAIL and its JVs/subsidiaries in the year 2017-18 as per their MoU.
- (c) GAIL and its JVs/subsidiaries have achieved 4.12 lakh PNG connections and 64 new CNG stations in Financial Year 2017-18 as on 21.02.2018.
- (d) In order to strengthen the PNG network across the country, the Government has taken following steps:
- i. Domestic gas, which is cheaper than imported gas, has been allocated to meet the entire requirement of PNG (Domestic) and CNG (Transport) segments of City Gas Distribution (CGD) sector and it has been kept under no cut category.
  - ii. Public Utility Status granted to CGD Projects by Ministry of Labour and Employment.
  - iii. Ministry of Defence has issued guidelines for use of PNG in its residential areas / unit lines
  - iv. Department of Public Enterprises (DPE) has issued guidelines to Public Sector Enterprises (PSEs) to have the provisions of PNG in their respective residential complexes.
  - v. Ministry of Housing and Urban Affairs (MoHUA) has issued advisory to State Governments on following aspects, (a) to standardize the Road Restoration/permission charges along with time bound permission in accordance with the local conditions; (b) earmarking of land plot for development of CNG Stations at the planning stage of town/city and same should be specified in the revised Master Plan; and (c) relevant modification in building by-laws for providing gas pipeline infrastructure in residential & commercial buildings at architectural design stage.
  - vi. Further, MoHUA has directed to Central Public Works Department (CPWD) & National Building Construction Corporation Ltd. (NBCC) to have the provisions of PNG in all Government Residential complexes.
  - vii. In the FY 2017-18 planned Capital Expenditure of Rs.3400 Crore has been planned, against which Rs.1308 Crore has been utilized in first three quarters of 2017-18. Further it is planned to increase the Planned Capital Expenditure to Rs.4130 Crore in the FY 2018-19.
  - viii. Petroleum & Natural Gas Regulatory Board (PNGRB) is reviewing the current regulatory framework to invite bids for development of city gas network projects.
  - ix. PNGRB has identified 86 new Geographical Areas for the development of city gas networks.

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